

**PRINCIPAL BENCH, NEW DELHI ORIGINAL
APPLICATION NO. 26/2023**

IN THE MATTER OF:

Aqeel Ahmed &Anr.

...APPLICANT

Versus

Govt. of NCT of Delhi &Ors.

...RESPONDENTS

LIST OF DOCUMENTS

S.No.	Particulars	Page No.
1.	Status Report on behalf of the Tree Officer/ DCF(South).	1-5
1.	Annexure-1 A copy of the said letter dated 02.03.2023.	6-7
2.	Annexure-2 A copy of an inspection report dated 16.03.2023.	8
3.	Annexure-3 A copy of the said letter dated 02.03.2023.	9
4.	Annexure-4 Copy of a Show Cause notice dated 23.03.2023.	10
5.	Annexure-5 (Colly) Copy of a Show Cause notice dated 31.03.2023 and attendance sheet.	11-12
6.	Annexure 6 (Colly) Copy of a Show cause notice dated 12.06.2023 and 26.06.2023.	13-14
7.	Annexure-7 (Colly) A copy of the email dated 28.06.2023 received from Ms. Kulan Amin and show cause notice for conducting virtual hearing on 19.07.2023.	15-18
8.	Annexure-8 A copy of the order dated 14.07.2023 issued by Tree officer.	19
9.	Annexure 9 A true copy of photographs of planted trees.	20-25



DCF/Tree Officer (South)

Through Counsel



Jyoti Mendiratta

Standing Counsel,

GNCT of Delhi

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 26/2023**

IN THE MATTER OF:

Aqeel Ahmed &Anr.

...APPLICANT

Versus

Govt. of NCT of Delhi &Ors.

...RESPONDENTS

**STATUS REPORT ON BEHALF OF THE TREE OFFICER/ DEPUTY
CONSERVATOR OF FORESTS, SOUTH FOREST DIVISION,
DEPARTMENT OF FORESTS AND WILDLIFE, GOVERNMENT OF
NATIONAL CAPITAL TERRITORY OF DELHI (HEREINAFTER
REFERRED TO AS "TREE OFFICER (SOUTH)").**

MOST RESPECTFULLY SHOWETH:-

1. At the outset, it is most respectfully and humbly stated that the Department of Forests and Wildlife, Government of the National Capital Territory of Delhi has the utmost regard and respect for the majesty of the Hon'ble Court and has in the past, as also the present instance done and will continue to do everything in its power to ensure compliance of the directions issued by this Hon'ble Court.
2. It is submitted that the present Status Report is being filed by the undersigned in furtherance of the earlier Status Report dated 26.02.2023 ("earlier Status Report") in order to apprise this Hon'ble Court of the current steps taken by the Tree Officer (South) to ensure compliance of this Hon'ble Court's Order dated 27.02,2023 passed in the present Original application.
3. In compliance with the above directions of this Hon'ble Tribunal dated 27.02.2023, again letter dated 02.03.2023 was issued Tree Officer (South) to DM (South-East), with a request to depute one staff on 06.03.2023 at 10 am for the joint inspection on the ground at Khasra no. 138, situated at Village Okhla, Jamia Nagar, New Delhi. A copy of the said letter dated

02.03.2023 is annexed herewith as **Annexure 1**.

4. It is submitted that the again the joint inspection in the area was duly carried out on the on 16.03.2023 in presence of the Applicant No's. 1 and 2, Tehsildar, Executive Magistrate (Defence Colony), O/o DM (South East), Patwari and Forest Guard, O/o Tree Officer (South). However, on the spot no person from MCD was present. During the course of the inspection, it was found that the tree offence had been committed. A copy of an inspection report dated 16.03.2023 is annexed herewith as **Annexure 2**.
5. It is submitted that the Tree Officer (South) had directed the officials of the South Forest Division, to number all the standing trees on ground at Khasra no. 138, situated at Village Okhla, Jamia Nagar, New Delhi in terms of order passed by Hon'ble National Green Tribunal, in the matter of '*Aqeel Ahmed & Anr. Vs. Govt. of NCT of Delhi & Ors.*', Original Application No. 26/2023. A copy of the said letter dated 02.03.2023 is annexed herewith as **Annexure 3**.
6. In this respect the officials of the South Forest Division went to the site and numbered all the trees on the ground and found that 338 trees standing green in healthy condition. As per Google earth analyses and inspection done by the officials of the South Forest Division, it was observed that 06 no's of trees were cut from the land in question.
7. That thereafter, in exercise of powers conferred under the Delhi Preservation of Trees Act, 1994, again Show Cause notice dated 23.03.2023 was issued by the Tree Officer (South) to the property owner of Plot No. 268, Jamia Nagar, Okhla, New Delhi, South Extension Part II, New Delhi for an offence of illegal cutting of trees without permission, to appear in person before him for hearing on 29.03.2023 at 10:00 am in his office. However on the said date and time no one appear before the tree officer. Copy of a Show Cause notice is annexed herewith as **Annexure 4**.

8. It is pertinent to note that earlier the Show Cause notice dated 23.02.2023 was issued by the Tree Officer (South) to the property owner of Plot No. 268, Jamia Nagar, Okhla, New Delhi, South Extension Part II, New Delhi to appear in person before him for hearing on 01.03.2023 at 10: 00 am in his office for an offence of illegal cutting of trees without permission, (As mentioned in earlier Status Report 26.02.2023 filed before this Hon'ble Court). However on the said date and time no one appeared before the tree officer.
9. It is submitted that again in exercise of powers conferred under the Delhi Preservation of Trees Act, 1994, Show Cause notice dated 31.03.2023 was issued by the Tree Officer (South) to the property owner of Plot No. 268, Jamia Nagar, Okhla, New Delhi, South Extension Part II, New Delhi for an offence of illegal cutting of trees without permission, to appear in person before him for hearing on 12.04.2023 at 10: 00 am in his office. The counsel appeared on behalf of property owner of Plot No. 268, Jamia Nagar, Okhla, New Delhi on given date and time sought time to file a written reply. Copy of a Show Cause notice and attendance sheet are annexed herewith as **Annexure 5 (Colly)**.
10. That on the request of the counsel appeared on behalf of property owner of Plot No. 268, Jamia Nagar, Okhla, New Delhi before the Tree Officer (South) again Show Cause notice dated 13.04.2023 was issued by the Tree Officer (South) to the property owner of Plot No. 268, Jamia Nagar, Okhla, New Delhi, South Extension Part II, New Delhi, to appear in person before him for hearing on 27.04.2023 at 10: 00 am in his office. The counsel appeared on behalf of property owner of Plot No. 268, Jamia Nagar, Okhla, New Delhi on given date and time, submitted a written submission stating that he is only the owner of 360 sq yards of the built property. Remaining land is not owned by him. Accordingly, Forest guard was directed to re-visit and investigate the ownership of the land where offence has occurred.
11. It is submitted that upon the investigation by the Forest guard it was found that the land in question belongs to Ms. Kulan Amin, Plot No. 268,

Nasheem Bagh, TTI Road, Jamian Nagar, New Delhi.

12. That in exercise of powers conferred under the Delhi Preservation of Trees Act, 1994, show cause notice dated 12.06.2023 was issued by the Tree Officer (South) to Ms. Kulan Amin for an offence of illegal cutting of trees without permission, with the directions to appear in person for hearing on 21.06.2023 at 10: 00 am. However, none appeared before the tree officer on the given date and time. Therefore, one more opportunity was granted, by issuing a show cause notice dated 26.06.2023 again by the tree officer (South) to Ms. Kulan Amin to appear in person before him for hearing on 28.06.2023 at 10:00 am in his office. Copy of a Show cause notice dated 12.06.2023 and 26.06.2023 are annexed herewith as **Annexure 6 (Colly)**.

13. It is submitted that a mail was received from the Ms. Kulan Amin on June 28, 2023 stating that she is currently not in India. Based on the mail received from Ms. Kulan Amin, a show cause notice for conducting virtual hearing was sent to her for starting the proceedings under Delhi Preservation of Trees Act, 1994 on dated 17.07.2023 regarding the hearing on 19.07.2023 at 12:00 noon. On hearing Ms. Kulan Amin mentioned that she has not cut any tree on her property at any point of time.

A copy of the email dated 28.06.2023 received from Ms. Kulan Amin and show cause notice for conducting virtual hearing on 19.07.2023 are annexed herewith as **Annexure 7 (colly)**.

14. It is submitted that the Tree Officer (South) moreover directed his staff to plant 6 no. of native trees on the ground near Khasra no. 138 situated at Village Okhla, Jamia Nagar, New Delhi to compensate for the loss of greenery in the exercise of powers under Section 31 of the Delhi Preservation of Trees Act, 1994.

A copy of the order dated 14.07.2023 is annexed herewith as **Annexure 8**.

15. In compliance with the directions of Tree Officer (South), the plantation

of 6 trees has been duly carried out by the office of Tree Officer South in the area from where trees have been removed to compensate for the loss of greenery.

The following variety of trees were planted:

S.No	Name of the Trees	No's of trees
1.	Pikhan	3 Trees
2.	Neem	3 Trees
	Total	6 no's of Trees.

A true copy of photographs of planted trees are annexed herewith as **Annexure 9**.

16. It is humbly submitted that the Department has the highest respect and regard for the orders of this Hon'ble Court. The present affidavit along with its annexures is being placed before this Hon'ble Court for its consideration and further directions, if any.

DCF/Tree Officer (South)

Through Counsel

Jyoti Mendiratta

Advocate

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
OFFICE OF THE DEPUTY CONSERVATOR OF FORESTS
SOUTH FOREST DIVISION
NEAR DR. KARNI SINGH SHOOTING RANGE
TUGHLAKABAD, NEW DELHI – 110044

F.No. 152/DCF(S)/Legal/22-23/ 18721-23

Date: 02.03.2023

To,

District Magistrate, South East Delhi,
Revenue Department, Govt. NCT of Delhi,
Old Gargi College Building, Lajpat Nagar,
New Delhi-4.

Sub: Request to depute one staff on 06.03.2023 at 10 am for the joint inspection on ground at khasra no. 138, situated at Village Okhla, Jamia Nagar, New Delhi in terms of order passed by Hon'ble National Green Tribunal, in the matter of 'Aqeel Ahmed & Anr. Vs. Govt. of NCT of Delhi & Ors.', Original Application No. 26/2023.

Ref: Letter No. F.No. 152/DCF(S)/Legal/22-23/17041 dated 22.01.2023. (Copy enclosed).

Sir/Ma'am,

As you are aware that an application was filed before Hon'ble National Green Tribunal in the matter of 'Aqeel Ahmed & Anr. Vs. Govt. of NCT of Delhi & Ors.', Original Application No. 26/2023 by the applicant- Mr. Aqeel Ahmed under Section 18 (1) read with Sections 14, 15, 16 and 17 of the National Green Tribunal Act, 2010 complaining that recently the respondents no. 5 to 8 in collusion and connivance with the officials/field staff started cutting/removing the trees standing on part of land comprised in khasra no. 138, situated at Village Okhla, Jamia Nagar, New Delhi.

The applicant has mentioned that the said khasra (area measuring 5 bigah and 3 biswa) belongs to Zakir Hussain Trust and is a Green Belt area (also known as Naseem Bagh) which is densely covered with the trees and greenery since decades.

In view of the averments made in the application, on 02.03.2023, Hon'ble National Green Tribunal has further directed the following:

"We have noticed that in compliance of order dated 17.01.2023, the Joint Committee did not submit its report and the respondents did not file their response. We deprecate the conduct of respondents particularly respondents no. 1 to 4 and Member of the Joint Committee for not complying with our order dated 17.01.2023. We also find that the status report by DCF (South) has been filed today and even show cause notice was issued by DCF (South) only on 23.02.2023 when the present

application for early hearing was listed for today i.e., 27.02.2023. The State and its instrumentalities/officers/agencies are under constitutional obligation for the protection and improvement of the environment. Even the Delhi Preservation of Trees Act, 1994 contemplates prompt action for implementation of its provisions but the facts of the present case unmistakably point out the casual approach and inaction on the part of the concerned officers. Violation of the order of this Tribunal constitute an offence and penal action can be taken even against the defaulting officers. However, instead of opting of said recourse, we direct the Members of the Joint Committee to look into the grievances of the applicant, verify the factual position in respect of all relevant aspects including the aspects as to ownership, revenue number, measurements and boundaries of the land in question which is claimed to be Naseem Bagh, the number of the trees with species standing over the same, the number of trees illegally cut, action taken regarding illegal cutting of the trees etc. We also consider that mere issuing of show cause notice regarding alleged illegal cutting of trees is not sufficient and stringent action needs to be taken in respect thereof in accordance with law.

The Joint Committee is directed to file its report and respondents no. 1 to 4 are directed to also file their replies within three weeks by email at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF" (Order copy is enclosed).

In compliance with the directions of the Hon'ble National Green Tribunal, It is requested to depute one staff on 06.03.2023 at 10 am for the joint inspection on ground at Khasra no. 138, situated at Village Okhla, Jamia Nagar, New Delhi.

May kindly coordinate the joint inspection by contacting the below-mentioned staff:

Chiddi Lal, Tree inspector (South), contact no. +91 9315284545.

GM
27/3/23

Mandeep Mittal, IFS
Dy. Conservator of Forest,
(South Forest Division)

Copy to:

1. The Conservator of Forests, Department of Forests and Wildlife, GNCTD, 2nd Floor, A — Block, Vikas Bhawan, I.P. Estate, New Delhi-110002, (for kind information).
2. The Deputy Conservator of Forests (P&M), Department of Forests and Wildlife, GNCTD, 2nd Floor, A —Block, Vikas Bhawan, I.P. Estate, New Delhi-110002, (for kind information).

GM
27/3/23

Mandeep Mittal, IFS
Dy. Conservator of Forest,
(South Forest Division)

निरीक्षण रिपोर्ट

आज दिनांक 16/03/2023 को पत्र संख्या File No. THE/DC/SE/2022-23/187790 Date 15.03.2023 के अनुसार खसरा नं0 138, गाँव ओखला, जामियाँ नगर, नई दिल्ली पर राजस्व विभाग के साथ संयुक्त निरीक्षण किया, निरीक्षण के दौरान पाया।

खसरा नं0 138, गाँव ओखला, जामियाँ नगर, नई दिल्ली पर राजस्व विभाग के तरफ से तहसीलदार (डिफेंस कालोनी) के साथ संयुक्त निरीक्षण के दौरान एमसीडी का कोई भी कर्मचारी उपस्थित नहीं हुआ। निरीक्षण के दौरान खसरा नं0 138, खाता नं0 148, ओखला गाँव का शहरीकरण हो चुका है जिसके कारण खेतों की मेंढ व निशान नष्ट हो चुके हैं। मौके पर उपरोक्त खसरा नं0 चार दिवारी के अन्दर है जिसमें एक पुरानी कोठी है व एक नई विल्डिंग बनाई जा रही है तथा बाकी रकबे पर वृक्ष खड़े हैं जिनकी संख्या 239 हैं इन सभी वृक्षों के उपर नम्बरिंग करा दी गई है। सभी वृक्षों का फोटो निरीक्षण रिपोर्ट के साथ संलग्न है।

रिपोर्ट हस्ताक्षर एवं अग्रिम कार्यवाही हेतु प्रस्तुत है।

Sewa R
16-3-23
सेवा राम
(व0र0)

वृक्ष अधिकारी / उपवन संरक्षण (द)



Annexure- 3

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
OFFICE OF THE DEPUTY CONSERVATOR OF FORESTS
SOUTH FOREST DIVISION
NEAR DR. KARNI SINGH SHOOTING RANGE
TUGHLAKABAD, NEW DELHI - 110044

F.No. 152/DCF(S)/Legal/22-23/ 18724

Date: 02.03.2023

To,

Sh Chiddi Lal Sharma,
Tree Inspector,
O/o DCF (South)

Sub: Directed to number all the standing trees on ground at Khasra no. 138, situated at Village Okhla, Jamia Nagar, New Delhi in terms of order passed by Hon'ble National Green Tribunal, in the matter of 'Aqeel Ahmed & Anr. Vs. Govt. of NCT of Delhi & Ors.', Original Application No. 26/2023.

This is in the reference an application filed before Hon'ble National Green Tribunal in the matter of 'Aqeel Ahmed & Anr. Vs. Govt. of NCT of Delhi & Ors.', Original Application No. 26/2023 by the applicant- Mr. Aqeel Ahmed under Section 18 (1) read with Sections 14, 15, 16 and 17 of the National Green Tribunal Act, 2010 complaining that recently the respondents no. 5 to 8 in collusion and connivance with the officials/field staff started cutting/removing the trees standing on part of land comprised in khasra no. 138, situated at Village Okhla, Jamia Nagar, New Delhi.

The applicant has mentioned that the said khasra (area measuring 5 bigah and 3 biswa) belongs to Zakir Hussain Trust and is a Green Belt area (also known as Naseem Bagh) which is densely covered with the trees and greenery since decades.

To verify the current position of the trees, it is directed to number all the standing trees on ground at Khasra no. 138, situated at Village Okhla, Jamia Nagar, New Delhi



2/3/23

Mandeep Mittal, IFS
Dy. Conservator of Forest,
(South Forest Division)

all

GOVT. OF NCT OF DELHI

Annexure-4 **10**

OFFICE OF THE DY. CONSERVATOR OF FORESTS (SOUTH)
NEAR DR. KARNI SINGH SHOOTING RANGE
TUGHLAKABAD NEW DELHI -110044
Email Id- dcfsouth.delhi@gov.in

F - 358/TO(S)/TOC/2022-23/ 19616

Dated 23/3/23

Show Cause Notice

Whereas, a complaint was received regarding tree offence at Plot No. 268, Jamia Nagar, Okhla, New Delhi in this office.

During inspection it was found that an offence of illegal cutting of tree at Plot No. 268, Jamia Nagar, Okhla, New Delhi has occurred.

Whereas, damaging a tree in any manner is an offence under Section-8 of Delhi Preservation of Trees Act, 1994.

So I, Deputy Conservator of Forests (South), in exercise of powers conferred under DPTA, 1994 call upon Sh. Ayaz Khan, Plot No. 268, Jamia Nagar, Okhla, New Delhi to appear in person before the undersigned for hearing on 29.03.2023 at 10:00 AM in my office. If you fail to appear on the date of hearing, the case will be decided in your absence and you will be responsible for the consequences thereafter.


23/3/23
Tree Officer/ Dy. Conservator of Forest (South)
Tughlakabad, New Delhi

To,

Sh. Ayaz Khan,
Plot No. 268,
Jamia Nagar, Okhla,
New Delhi

Please Note:- 1. Carry a copy of valid ID proof while coming for the hearing.
2. Authorization letter is mandatory if the addressee of this notice is not attending the hearing himself/herself.

GOVT. OF NCT OF DELHI Annexure- 5 Cally
OFFICE OF THE DY. CONSERVATOR OF FORESTS (SOUTH)
NEAR DR. KARNI SINGH SHOOTING RANGE
TUGHLAKABAD NEW DELHI -110044
Email Id- dcfsouth.delhi@gov.in

F - 358/TO(S)/TOC/2022-23/ 19944

Dated 31/03/2023

Show Cause Notice

Whereas, a complaint was received regarding tree offence at Plot No. 268, Jamia Nagar, Okhla, New Delhi in this office.

During inspection it was found that an offence of illegal cutting of trees at Plot No. 268, Jamia Nagar, Okhla, New Delhi has occurred.

Whereas, damaging a tree in any manner is an offence under Section-8 of Delhi Preservation of Trees Act, 1994.

So I, Deputy Conservator of Forests (South), in exercise of powers conferred under DPTA, 1994 call upon Sh. Ayaz Khan, Plot No. 268, Jamia Nagar, Okhla, New Delhi to appear in person before the undersigned for hearing on 12.04.2023 at 10:00 AM in my office. If you fail to appear on the date of hearing, the case will be decided in your absence and you will be responsible for the consequences thereafter.

Shr
31/3/23

Tree Officer/ Dy. Conservator of Forest (South)
Tughlakabad, New Delhi

To,

Sh. Ayaz Khan,
Plot No. 268,
Jamia Nagar, Okhla,
New Delhi

Please Note:- 1. Carry a copy of valid ID proof while coming for the hearing.
2. Authorization letter is mandatory if the addressee of this notice is not attending the hearing himself/herself.

GOVERNMENT OF NCT OF DELHI
DEPARTMENT OF FOREST & WILDLIFE
OFFICE OF THE DEPUTY CONSERVATOR OF FOREST (SOUTH)
NEAR DR. KARNI SINGH SHOOTING RANGE
TUGHLAKABAD, NEW DELHI-110044

ATTENDANCE SHEET

DATE	12-04-2023
TIME	10:30
VENUE	
CASE NO.	358/TO(s)/TOC/2022-23 /19944.
OTHER	

Sr. No.	NAME OF THE PERSON PRESENT	ADDRESS	MOBILE NUMBER	SIGNATURE
1	MUHAMMAD TALHA (ADVOCATE)	16A, UDAY PARK. NEW DELHI - 110049	9911554988	

GOVT. OF NCT OF DELHI Annexure- 6 Colly
OFFICE OF THE DY. CONSERVATOR OF FORESTS (SOUTH)
NEAR DR. KARNI SINGH SHOOTING RANGE
TUGHLAKABAD NEW DELHI -110044
Email Id- dcfsouth.delhi@gov.in

F - 358/(TO)S/TOC/2022-23/ 3496

Dated 12/6/2023

Show Cause Notice

Whereas, a complaint was received regarding tree offence at Plot No. 268, Jamia Nagar, Okhla, New Delhi in this office.

During inspection it was found that an offence of illegal cutting of trees at Plot No. 268, Jamia Nagar, Okhla, New Delhi has occurred.

Whereas, damaging a tree in any manner is an offence under Section-8 of Delhi Preservation of Trees Act, 1994.

So I, Deputy Conservator of Forests (South), in exercise of powers conferred under DPTA, 1994 call upon Ms. Kulan Amin, R/o- 268, Nasheem Bagh, TTI Road, Jamia Nagar, New Delhi to appear in person before the undersigned for hearing on 21.06.2023 at 10:00 AM in my office. If you fail to appear on the date of hearing, the case will be decided in your absence and you will be responsible for the consequences thereafter.

Ghor
9/6/23

Tree Officer/ Dy. Conservator of Forest (South)
Tughlakabad, New Delhi

To,

Ms. Kulan Amin,
Plot No. 268, Nasheem Bagh,
TTI Road, Jamia Nagar,
New Delhi

Reminder-1

GOVT. OF NCT OF DELHI
OFFICE OF THE DY. CONSERVATOR OF FORESTS (SOUTH)
NEAR DR. KARNI SINGH SHOOTING RANGE
TUGHLAKABAD NEW DELHI -110044
Email Id- dcfsouth.delhi@gov.in

F - 358/(TO)S)/TOC/2022-23/ 4123

Dated 26/6/2023

Show Cause Notice

Whereas, a complaint was received regarding tree offence at Plot No. 268, Jamia Nagar, Okhla, New Delhi in this office.

During inspection it was found that an offence of illegal cutting of trees at Plot No. 268, Jamia Nagar, Okhla, New Delhi has occurred.

Whereas, damaging a tree in any manner is an offence under Section-8 of Delhi Preservation of Trees Act, 1994.

So I, Deputy Conservator of Forests (South), in exercise of powers conferred under DPTA, 1994 call upon Ms. Kulan Amin, R/o- 268, Nasheem Bagh, TTI Road, Jamia Nagar, New Delhi to appear in person before the undersigned for hearing on 28.06.2023 at 10:00 AM in my office. If you fail to appear on the date of hearing, the case will be decided in your absence and you will be responsible for the consequences thereafter.


26/6/23
Tree Officer/ Dy. Conservator of Forest (South)
Tughlakabad, New Delhi

To,

Ms. Kulan Amin,
Plot No. 268, Nasheem Bagh,
TTI Road, Jamia Nagar,
New Delhi



DCF South <dcfsouth.legal@gmail.com>

Fwd: Response to Show Cause Notice dated 26.06.2023 Ref: F-358(TO)S)/TOC/2022-23/4123

1 message

Cheddi Lal Sharma <treeoffence.sfd@delhi.gov.in>
To: dcfsouth legal <dcfsouth.legal@gmail.com>

Tue, Jul 4, 2023 at 11:03 AM

From: "Mandeep Mittal" <dcfsouth.delhi@delhi.gov.in>
To: "Cheddi Lal Sharma" <treeoffence.sfd@delhi.gov.in>
Sent: Wednesday, June 28, 2023 10:54:01 AM
Subject: Fwd: Response to Show Cause Notice dated 26.06.2023 Ref: F-358(TO)S)/TOC/2022-23/4123

With best regards,
Mandeep Mittal, IFS
Dy. Conservator of Forests (South),
Department of Forests & Wildlife,
Govt. of NCT of Delhi

Please consider your environmental responsibility. - Think before you print!

For Felling/Pruning apply on <https://treeremoval.delhigovt.nic.in/>

From: "kulan r amin" <kulan.r.amin@gmail.com>
To: "Mandeep Mittal" <dcfsouth.delhi@delhi.gov.in>
Cc: cfdelhigovt@gmail.com, "Sh. A.K Singh" <serv@nic.in>, "Secretary to LG" <seclg@nic.in>, "Kamaleshwar Thakur" <delhihighcourt@nic.in>, "Divisional Commissioner" <divcom@nic.in>, "LG listening post" <lggc.delhi@nic.in>
Sent: Wednesday, June 28, 2023 5:07:15 AM
Subject: Response to Show Cause Notice dated 26.06.2023 Ref: F-358(TO)S)/TOC/2022-23/4123**DEPUTY CONSERVATOR OF FORESTS (SOUTH)**

Near Dr.Karni Singh Shooting Range
Tughlakabad, New Delhi –10044

Respected Sir,

On 27th June 2023, the above-mentioned Show Cause Notice, asking me to appear in person before the Tree Officer/ Dy. Conservator of Forest (South), was pasted on my gate at [268, TTI Road, Jamia Nagar, Delhi](#).

It is impossible for me to attend the hearing at a day's notice since I am currently not in India. Inexplicably the Notice is claimed to be a First Reminder. No prior notice in 2023 has been received by me and no post at all has been delivered.

I submit herewith that no trees whatsoever have been cut by me on property [no. 268, TTI Road, Jamia Nagar, New Delhi](#).

Since 2016, false and fabricated complaints, including a motivated public interest litigation before the NGT of the advocate Mr. Shoaib Haider have been made against me at the behest of the erstwhile advocate and now Justice Mr. Gaurang Kanth, as also the politician Mr. Pratyush Kanth.

I would request to be informed as to the name of the complainant as also to the trees that were alleged to have been cut.

I allege that the complainant is acting at the behest of Messrs. Kanth and the strongmen installed at the centre of our property. All five parties are defendants in my civil suit for declaring the Sale Deed dated 04.11.1999 to be null and void. I have regularly faced false and motivated complaints and harassment prior to the hearings and recording of evidence in the ongoing suit.

The Forest Department has completely failed to act against the previous motivated public interest complaint made against me by the advocate Mr. Shoaib Haider on the instructions of Messrs. Kanth. I provided evidence that Mr. Shoaib Haider was in fact employed by Messrs. Kanth. The guards employed by Messrs. Kanth admitted handling the trees on my property. I alleged the pictures of trees were taken by the advocates Mr. Rakesh Lakra and Mr. Yadav also employed by Messrs. Kanth.

I had also complained about the failure of the hearings to bring the actual perpetrators to justice in my email of 11.01.2018 to the Chief Conservator of Forests.

The complaint of 2018 is attached along with other submissions, regularly made to the Forest Department, the MCD as also the Delhi Police to protect my property and ensure my safety as a woman.

Yours respectfully,

Kulan Amin

268, TTI Road
Jamia Nagar
New Delhi 110025

----- Forwarded message -----

From: **K Amin** <kulan.r.amin@gmail.com>

Date: Mon, 17 Dec 2018 at 13:54

Subject: Harassment of repeated hearings and submission in response to your Order dt 11.12.18

To: S.K. Muan Guite, IFS <dcfsouthdelhi@gmail.com>

Cc: cfdelhigovt@gmail.com <cfdelhigovt@gmail.com>, pccfgnctd@gmail.com <pccfgnctd@gmail.com>, senv@nic.in <senv@nic.in>, seclg@nic.in <seclg@nic.in>, dcp-caw-dl@nic.in <dcp-caw-dl@nic.in>

DEPUTY CONSERVATOR OF FORESTS (SOUTH)

Near Dr.Karni Singh Shooting Range
Tughlakabad, New Delhi –10044

16 December 2018

Response to Show Cause notice dated 11 December 2018 addressed to Kulan Amin

Respected Sir,

Your most recent summons dated 11.12.2018 inexplicably suppresses the fact that you had issued the attached summons for a hearing on 28.07.2018 for which I appeared.

I informed you of this fact by email and text message. I attach the submissions made to your email id, as also to the Email id of the Secretary Environment of the Government of Delhi.

I have regularly appeared before you with written submissions from 26.06.2016 onwards for more than two and half years. At no point of time has the original complainant, the Advocate Mr Shoiab Haider, who initiated the motivated public interest litigation before the National Green Tribunal against me, appeared.

GOVT. OF NCT OF DELHI
OFFICE OF THE DY. CONSERVATOR OF FORESTS (SOUTH)
NEAR DR. KARNI SINGH SHOOTING RANGE
TUGHLAKABAD NEW DELHI -110044
Email Id- dcfsouth.delhi@gov.in

F -358/(TO)S)/TOC/2022-23/ 4900

Dated: 17.07.2023

Show Cause Notice

Whereas, a complaint was received regarding tree offence at Plot No. 268, Jamia Nagar, Okhla, New Delhi in this office.

During inspection it was found that an offence of illegal cutting of trees at Plot No. 268, Jamia Nagar, Okhla, New Delhi has occurred.

Whereas, damaging a tree in any manner is an offence under Section-8 of Delhi Preservation of Trees Act, 1994.

So I, Deputy Conservator of Forests (South), in exercise of powers conferred under DPTA, 1994 call upon Ms. Kulan Amin, R/o- 268, Nasheem Bagh, TTI Road, Jamia Nagar, New Delhi to appear in person before the undersigned for hearing on 19.07.2023 at 12:00 noon through below mentioned virtual meeting link. If you fail to appear on the date of hearing, the case will be decided in your absence and you will be responsible for the consequences thereafter.


17/7/23

Tree Officer

/ Dy. Conservator of Forest (South)
Tughlakabad, New Delhi

To,

Ms. Kulan Amin,
Plot No. 268, Nasheem Bagh,
TTI Road, Jamia Nagar,
New Delhi

- Please Note:-** 1. Carry a copy of valid ID proof while coming for the hearing.
2. Authorization letter is mandatory if the addressee of this notice is not attending the hearing himself/herself.

Meeting link:

<https://meet296.webex.com/meet296/j.php?MTID=m9058aa5901b8a38dacf7ab63b7440870>

Meeting number:

2643 881 9483

Meeting password:

JvkyZCHC695

Join from a video or application

Dial 26438819483@meet296.webex.com

You can also dial 210.4.202.4 and enter your meeting number.

Meeting password for video system

58599242



**Tree Officer/
Dy. Conservator of Forest (South)
Tughlakabad, New Delhi**

- Please Note:-** 1. Carry a copy of valid ID poof while coming for the hearing.
2. Authorization letter is mandatory if the addressee of this notice is not attending the hearing himself/herself.

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
OFFICE OF THE DEPUTY CONSERVATOR OF FORESTS
SOUTH FOREST DIVISION
NEAR DR. KARNI SINGH SHOOTING RANGE
TUGHLAKABAD, NEW DELHI - 110044

F.No. 152/DCF(S)/Legal/22-23/4772

Date: 14.07.2023

ORDER

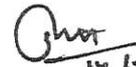
Sub: Direction to plant 6 native trees on the ground near Khasra no. 138 situated at Village Okhla, Jamia Nagar, New Delhi to compensate for the loss of greenery.

It has been observed by the office of the undersigned that certain trees have been felled in Khasra no.138 situated at Village Okhla, Jamia Nagar, New Delhi.

Whereas, Section 31 of the Delhi Preservation of Trees Act, 1994, empowers the Trees Officer with certain powers.-

"(g) power to require any person to plant trees or trees of suitable species in adequate numbers on any land owned or occupied by him."

In exercise of the powers as mentioned above, it is hereby, directed to plant 6 native trees of minimum 6 feet of height to compensate for the loss of greenery which has occurred due to the felling of trees in the above-said area.


14/7/23

Mandeep Mittal, IFS
Tree Officer,
(South Forest Division)

To,

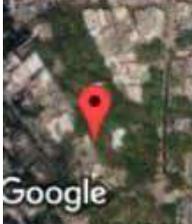
1. Sh. Chhedi Lal Sharma,
Forest Guard,
South Forest Division.

2. Sh. Sewa Ram,
Forest Guard,
South Forest Division.



Pilkhan

GPS Map Camera



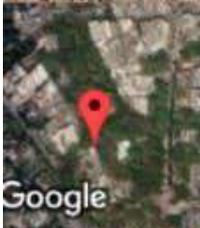
New Delhi, Delhi, India
27B A/1, Gk Commercial Compex, Okhla Main Market Rd, Gulmohar Enclave, Jamia Nagar, Okhla, New
Delhi, Delhi 110025, India
Lat 28.561518°
Long 77.289163°
15/07/23 02:17 PM GMT +05:30

Google



Neem

GPS Map Camera



New Delhi, Delhi, India
278 A/1, GK Commercial Complex, Okhla Main Market Rd, Gulmohar Enclave, Jamia Nagar, Okhla, New
Delhi, Delhi 110025, India
Lat 28.56158°
Long 77.289104°
15/07/23 02:16 PM GMT +05:30

115

22

Pilkhan

GPS Map Camera

New Delhi, Delhi, India

278 A/1, GK Commercial Complex, Okhla Main Market Rd, Gulmohar Enclave, Jamia Nagar, Okhla, New Delhi, Delhi 110025, India

Lat 28.561517°

Long 77.289154°

15/07/23 02:16 PM GMT +05:30

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GPS Map Camera

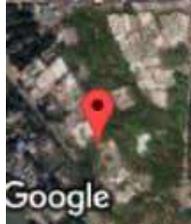
New Delhi, Delhi, India

27B A/1, GK Commercial Complex, Okhla Main Market Rd, Gulmohar Enclave, Jamia Nagar, Okhla, New Delhi, Delhi 110025, India

Lat 28.561526°

Long 77.28893°

15/07/23 02:16 PM GMT +05:30

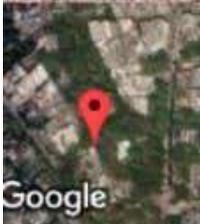


Google



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GPS Map Camera



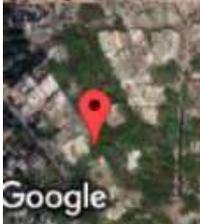
New Delhi, Delhi, India
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New Delhi, Delhi, India
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